

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 323/2016
O.A. No. 763/2014

New Delhi, this the 11th day of September, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Mrs. Asha Meena,
W/o Shri Ravi Kumar Meena,
Aged 29 years,
TGT (Sanskrit),
R/o B-829, Near Greenfield Colony,
Faridabad (Haryana). .. Petitioner

(By Advocate: Shri Manjeet Singh Reen)

Versus

Kendriya Vidyalaya Sangathan & Others: through

1. Shri S.K. Mall,
Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi.

2. Shri Vijay Kumar,
Joint Commissioner (Admn),
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi.

3. Shri A.P. Bhalla,
Deputy Commissioner,
Kendriya Vidyalaya Sangathan,
Gagan Deep, Sector 30,
Gandhi Nagar, Gujrat. .. Respondents

(By Advocate : Dr. Puran Chand for Shri S. Rajappa)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, it is submitted that the orders of this Tribunal have been complied with. Accordingly, the CP is closed and notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /